

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 23rd FEBRUARY, 2022

No. 19 / A : The following Officers of the Cadre of District Judge named in Column No. 2 of the table are promoted to the rank of Principal District Judge:-


Sl. No.	Name of the Officers with designation and present place of posting
1	2
1.	Mr. Radha Krishan, District & Additional Sessions Judge, Ramgarh
2.	Mr. Rama Kant Mishra, AJC, Ranchi
3.	Mr. Ajit Kumar Singh, District & Additional Sessions Judge, Saraikela
4.	Mr. Sanjay Kumar Singh No. 1, District & Additional Sessions Judge-cum-Presiding Officer, Commercial Court, Jamshedpur
5.	Mr. Anuj Kumar No. I, District & Additional Sessions Judge, Deoghar
6.	Mr. Rajeev Anand, District & Additional Sessions Judge-cum-P.O., Commercial Court, Dhanbad
7.	Mr. Subhash, District & Additional Sessions Judge, Gumla
8.	Mr. Syed Saleem Fatmi, District & Additional Sessions Judge, Ramgarh
9.	Mr. Amitesh Lal, District & Additional Sessions Judge, Sahebganj
10.	Mr. Ravi Ranjan, Principal Secretary to Hon'ble the Chief Justice, J.H.C., Ranchi
11.	Mr. Arvind Kumar No. 1, Additional Principal Judge, Additional Family Court, Giridih

By order of the Court
Sd/- (Mohammad Shakir)
Registrar General
23rd February, 2022

Memo. No. 575 /Apptt. Dated Ranchi, the

File No. XIX(4)/1/10/ Appt

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.


Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 23rd FEBRUARY, 2022

No. 20 /A : The services of the Officers named in Column No.2 of the table given below are recalled from the State Government and on their repatriation to the parent department, they are transferred and posted as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table with a direction to join their assignment with immediate effect:-

Sl.No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
1.	Mr. Devendra Kumar Pathak, Principal Judge, Family Court, Dumka	Principal District & Sessions Judge, Godda
2.	Mr. Ranjeet Kumar, Principal Judge, Family Court, Deoghar	Principal District & Sessions Judge, Jamtara
3.	Mr. Vishwa Nath Shukla, Principal Judge, Family Court, Latehar	Principal District & Sessions Judge, Chaibasa [after 28.02.2022]
4.	Mr. Manoj Kumar Singh, Principal Judge, Family Court, Koderma	Principal District & Sessions Judge, Sahebganj
5.	Mr. Anil Kumar Mishra No. 2, P.O. Labour Court, Deoghar	Principal District & Sessions Judge, Dumka

By order of the Court
Sd/- (Mohammad Shakir)
Registrar General

Memo. No. 577 /Apptt. Dated Ranchi, the 23rd February, 2022

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HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 23rd FEBRUARY, 2022

No. 21 / A : The Officers named in Column No.2 of the table given below are transferred and posted as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table:-

Sl.No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
01.	Mr. Akhil Kumar, Registrar (Estb), JHC, Ranchi	Principal District & Sessions Judge, Latehar
02.	Mr. Satya Prakash Sinha, Principal District & Sessions Judge, Godda	Principal District & Sessions Judge, Hazaribagh

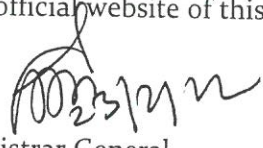
By order of the Court
Sd/- (Mohammad Shakir)

Registrar General

Memo. No. 579 /Apptt. **Dated Ranchi, the** 23rd February, 2022

File No. XIX(4)/1/10/ Appt

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HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 23rd FEBRUARY, 2022

No. 22 /A : The following Officers of the rank of District Judges named in Column No. 2 of the table given below are transferred and posted at the places, as mentioned in Column No. 3 of the table:-

Sl. No.	Name of the Officers with designation and present place of posting	New place of posting on transfer or otherwise
1	2	3
1.	Mr. Koushik Mishra, District & Additional Sessions Judge, Chatra	District & Additional Sessions Judge, Rajmahal (Sahebganj)
2.	Mr. Kankan Pattadar, District & Additional Sessions Judge, Lohardaga	District & Additional Sessions Judge, Seraikela
3.	Ms. Asha Devi Bhatt, District & Additional Sessions Judge, Godda	District & Additional Sessions Judge, Simdega
4.	Mr. Dheeraj Kumar, District & Additional Sessions Judge, Bokaro	District & Additional Sessions Judge, Sahebganj
5.	Mr. Birendra Kumar Srivastava, District & Additional Sessions Judge, Deoghar	District & Additional Sessions Judge, Sahebganj
6.	Mr. Vishal Kumar, District & Additional Sessions Judge, Bermo at Tenughat (Bokaro)	District & Additional Sessions Judge, Hazaribagh
7.	Mr. Chaudhary Ahsan Moiz, District & Additional Sessions Judge, Ghatshila(Jamshedpur)	District & Additional Sessions Judge, Pakur
8.	Mr. Shesh Nath Singh, District & Additional Sessions Judge, Chatra	District & Additional Sessions Judge, Ramgarh
9.	Mr. Deepak Malik, AJC, Ranchi	District & Additional Sessions Judge, Hazaribagh

By order of the Court
Sd/- (Mohammad Shakir)
Registrar General

Memo. No. 581 /Apptt. Dated Ranchi, the 23rd February, 2022
File No. XIX(4)/1/10/ Appt

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Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 23rd February, 2022

No. 23 /A: Hon'ble the Chief Justice has been pleased to appoint Mr. Deepak Nath Tiwari Director, Judicial Academy Jharkhand, Ranchi as Registrar Administration, High Court of Jharkhand, Ranchi.

By order of the Court,
Sd/-(Mohammad Shakir)
Registrar General

Memo. No. 585 / Apptt. _ dated Ranchi the 23rd February, 2022

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Registrar General